# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1229 ANSWERED ON 09.02.2021

# EMPLOYMENT UNDER MGNREGS

# 1229. SHRIMATI MALA ROY: ADV. ADOOR PRAKASH: SHRI VISHNU DAYAL RAM: PROF. SAUGATA RAY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of persons employed each month under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since January 2020;
- (b) the rate of wages under the scheme in each State, State-wise along with the details of pending wages, if any, in the country, State-wise;
- (c) whether the Government is planning to increase the number of working days under the scheme and if so, the details thereof;
- (d) the other steps/action taken/being planned by the Government under the Scheme to mitigate the economic stress of the migrant workers caused by the corona pandemic; and
- (e) whether the Government has proposed extension of the scheme to cover workers in cities and if so, the details thereof?

#### ANSWER

# MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a): The State/UT-wise details of number of persons employed each month since January 2020 under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) are given at **annexure-I**.

(b): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA) the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every year for States/Union Territories (UTs). The State/UT-wise notified wage rates under Mahatma Gandhi NREGA for the current FY 2020-21 are given at **Annexure-II**. During the financial year 2020-21 States/UTs-wise details of pending Fund Transfer Order (FTOs) (as on 05.02.2021) under Mahatma Gandhi NREGS is at **Annexure-III**.

(c): No Sir. So far as enhancement of guaranteed days of employment is concerned, the Mahatma Gandhi NREGA is to provide at least 100 days of guaranteed wage employment in a financial year to each household in rural areas whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3(4) of the Mahatma Gandhi NREG Act, 2005, the State Governments may make provisions for

providing additional days of employment beyond the period guaranteed under the Act from their own funds.

(d): Government of India launched Garib Kalyan Rojgar Abhiyaan (GKRA) of 125 days on 20th June, 2020 with a resource envelope of Rs.50,000 crores to boost employment and livelihood opportunities for returnee migrant workers and similarly affected citizens in rural areas, in the wake of COVID-19 pandemic. The objectives of the Abhiyaan were to provide immediate employment & livelihood opportunities to the distressed, to saturate the villages with public infrastructure and creation of livelihood assets to boost the income generation activities and enhance long term livelihood opportunities by giving focus on 25 works in 116 selected districts across 6 States of Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh. A total of 12 Ministries/Departments of Government of India has participated in the Abhiyaan.

(e): No Sir.

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Number of persons employed each month under Mahatma Gandhi NREGA														
S. NO.	State	January, 2020	February, 2020	March, 2020	April, 2020	May, 2020	June, 2020	July, 2020	August, 2020	September, 2020	October, 2020	November, 2020	December, 2020	January, 2021
1	Andaman & Nicobar	2,284	1,967	1,238	829	2,617	3,291	2,896	751	2,638	2,240	1,777	2,445	1,972
2	Andhra Pradesh	10,72,284	18,43,596	20,42,494	32,45,119	57,21,424	62,89,902	39,61,242	14,60,380	9,23,916	6,73,719	4,51,115	9,49,983	6,47,754
3	Arunachal Pradesh	75,100	72,431	40,117	40,085	1,03,203	98,126	63,695	50,582	69,541	55,234	56,525	50,422	46,484
4	Assam	6,47,449	8,35,815	7,04,717	27,060	6,53,098	7,89,580	5,73,502	5,38,098	5,51,980	6,43,133	10,86,346	12,74,554	10,97,623
5	Bihar	9,66,592	11,46,069	8,09,290	7,82,778	19,82,641	23,82,216	11,07,742	7,85,986	9,22,700	8,41,685	8,29,432	11,57,537	10,84,118
6	Chhattisgarh	16,32,213	15,08,235	14,74,581	23,01,141	38,55,687	28,53,829	3,64,907	3,03,364	2,87,034	3,73,612	5,33,907	13,83,959	8,22,764
7	Goa	883	903	445	409	813	693	266	287	485	1,526	2,343	1,940	1,421
8	Gujarat	3,10,156	3,31,213	1,96,578	1,04,723	10,46,670	10,34,082	2,66,770	1,51,216	1,39,418	1,28,590	89,188	2,12,553	2,58,474
9	Haryana	1,08,767	1,11,713	72,079	43,905	2,30,350	2,43,470	1,89,335	1,59,793	1,43,034	1,34,462	1,29,935	1,71,027	1,07,939
10	Himachal Pradesh	1,60,858	2,09,896	1,86,564	35,247	2,03,701	3,10,136	3,07,695	2,60,395	2,61,762	2,59,374	2,48,774	2,12,235	21,105
11	Jammu and Kashmir	2,99,942	4,46,913	4,40,577	23,128	1,09,079	1,61,189	1,98,784	1,31,057	1,51,320	2,23,959	2,62,118	2,57,764	2,21,775
12	Jharkhand	4,24,233	4,44,429	3,23,066	2,51,368	7,16,807	10,84,364	8,97,095	5,66,579	8,87,764	11,81,885	10,41,566	10,97,668	7,95,887
13	Karnataka	6,81,541	7,87,594	6,76,969	6,32,646	19,54,789	23,09,916	18,33,031	11,79,107	10,74,379	10,12,428	9,13,305	5,69,063	8,03,915
14	Kerala	7,96,345	8,22,203	7,63,941	47,532	5,52,336	9,34,541	8,92,153	7,49,115	9,09,344	10,05,626	11,58,326	9,69,310	10,09,575
15	Ladakh	10,970	9,223	8,090	251	5,728	13,513	14,165	13,106	13,343	16,537	12,849	10,174	8,453
16	Lakshadweep	32	27	37	4	31	17	12	10	4	10	14	6	7
17	Madhya Pradesh	15,44,216	15,03,733	10,27,292	9,00,448	34,99,667	39,95,181	28,57,262	22,29,868	23,60,087	22,38,460	21,26,999	29,87,945	26,01,178
18	Maharashtra	6,01,221	6,55,580	5,19,333	3,38,825	12,18,682	9,49,329	4,82,855	3,21,658	3,62,904	3,62,630	3,20,994	5,45,565	5,00,904
19	Manipur	30,983	1,93,354	4,20,497	10,228	1,16,286	1,41,767	2,44,487	2,82,724	3,22,295	3,98,328	2,39,353	1,72,608	1,13,595
20	Meghalaya	3,32,073	3,72,007	2,99,373	25,809	1,26,656	2,48,572	2,47,502	2,71,647	3,05,418	2,67,181	2,07,058	1,80,496	1,75,414
21	Mizoram	1,94,887	1,70,110	1,74,226	1,96,795	1,97,383	1,98,446	1,98,546	1,99,088	1,99,674	2,00,351	2,01,019	1,81,037	1,92,828
22	Nagaland	1,60,319	2,21,475	1,59,713	38,952	3,55,707	3,13,462	2,75,796	2,52,304	2,15,293	1,95,842	1,34,654	99,512	61,439
23	Odisha	9,55,898	10,86,195	10,45,975	6,61,631	17,92,345	23,21,421	14,78,889	13,49,302	14,49,123	14,20,591	14,88,893	15,60,468	14,52,724
24	Puducherry	1,125	10,119	9,917	12,041	26,963	34,825	30,193	22,963	12,612	9,815	4,264	709	442
25	Punjab	1,81,257	2,24,320	1,94,680	30,356	2,66,008	3,42,901	4,12,615	4,49,265	4,08,210	3,16,760	2,78,095	3,35,761	3,08,592
26	Rajasthan	15,57,696	20,79,412	14,71,613	9,01,425	45,46,352	63,23,578	42,51,896	23,91,650	16,46,163	14,22,693	14,42,041	22,95,824	24,16,649
27	Sikkim	20,617	25,299	15,996	5,003	15,023	43,231	33,461	24,507	26,166	21,603	16,948	17,586	17,587
28	Tamil Nadu	11,65,165	22,29,543	23,72,202	3,22,978	26,38,989	42,72,168	45,54,740	42,32,146	44,35,525	46,42,967	35,94,330	31,46,122	24,01,773
29	Telangana	6,69,581	6,60,951	4,08,806	25,64,513	43,59,066	31,30,196	11,69,478	6,62,699	5,26,760	3,96,399	4,24,162	4,64,770	2,07,801
30	Tripura	2,63,928	2,97,351	2,46,580	86,208	4,38,705	4,06,693	4,22,246	4,07,297	4,50,389	3,66,781	3,15,043	3,69,519	2,98,891
31	Uttar Pradesh	17,92,724	15,14,653	10,19,133	9,95,966	55,15,391	63,07,576	35,30,186	23,32,629	21,66,152	21,79,178	19,35,788	20,48,415	16,75,018
32	Uttarakhand	1,95,411	2,61,339	2,13,572	77,237	2,08,044	2,49,346	2,70,234	2,41,715	2,50,777	1,99,975	1,59,258	1,82,066	1,58,719
33	West Bengal	30,91,305	34,45,257	26,40,423	8,72,399	32,60,554	48,68,079	39,81,175	26,21,987	28,20,130	27,62,027	24,33,657	25,80,643	21,78,864
	Total	1,99,48,055	2,35,22,925	1,99,80,114	1,55,77,039	4,57,20,795	5,26,55,636	3,51,14,851	2,46,43,275	2,42,96,340	2,39,55,601	2,21,40,076	2,54,89,686	2,16,91,684

# Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.1229 dated 09.02.2021

# Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.1229 dated 09.02.2021

State wise wage rates as per Gazette Notifica	
S. No. States/UTs	2020-21
1 ANDHRA PRADESH	237
2 ARUNACHAL PRADESH	205
3 ASSAM	213
4 BIHAR	194
5 CHHATTISGARH	190
6 GUJARAT	224
7 HARYANA	309
8 HIMACHAL PRADESH - NON SCHEDULED AREA	198
8a HIMACHAL PRADESH - SCHEDULED AREA	248
9 JAMMU & KASHMIR	204
10 Ladakh	204
11 JHARKHAND	194
12 KARNATAKA	275
13 KERALA	291
14 MADHYA PRADESH	190
15 MAHARASHTRA	238
16 MANIPUR	238
17 MEGHALAYA	203
18 MIZORAM	225
19 NAGALAND	205
20 ODISHA	207
21 PUNJAB	263
22 RAJASTHAN	220
23 SIKKIM	205
SIKKIM (3 Gram Panchayat namely Gnathang, Lachung,	308
23a Lachen)	
24 TAMIL NADU	256
25 TRIPURA	205
26 UTTAR PRADESH	201
27 UTTARAKHAND	201
28 WEST BENGAL	204
29 GOA	280
30a ANDAMAN	267
30b NICOBAR	282
31 D&N HAVELI	258
32 Daman & DIU	227
33 LAKSHADWEEP	266
34 PUDUCHERRY	256
35 TELANGANA	237

State wise wage rates as per Gazette Notification 2020

# Annexure-III referred in reply to part (b) of Lok Sabha Unstarred Question No.1229 dated 09.02.2021 (as on 05.02.2021)

Pending FTO (In crore) No. States/UT 184.62 Assam 1 Bihar 197.94 2 Chhattisgarh 66.82 3 Gujarat 30.16 4 32.56 Haryana 5 Jharkhand 263.72 6 121.92 7 Kerala Madhya Pradesh 116.44 8 Maharashtra 106.47 9 486.72 Odisha 10 Punjab 56.53 11 Tamil Nadu 71.42 12 24.32 Telangana 13 Uttar Pradesh 18.36 14 West Bengal 110.10 15 Total 1888.18